

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1299 OF 2024

IN THE MATTER OF:

Vinod Singh Rawat	V/s	Applicant
State of Uttarakhand & Ors.		Respondent

MEMO OF PARTIES (As per order dated 24.01.2025)

Vinod Singh Rawat	Versus	Applicant
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- 1. State Of Uttarakhand**
Through Secretary, Environment Department,
Gaura Devi Paryavaran Bhawan, 46 B IT Park,
Sahastradhara Road, Dehradun, Uttarakhand 248001
Email: secy-eve-ua@nic.in **...Respondent 1**

- 2. Director, Mining And Geology,**
Government Of Uttarakhand
Kadaikhala, Raipur-Thano-Airport Motor Road,
P.O. Dhanyari, Dehradun, Uttarakhand-248008
Email: dir-dgm-uk@nic.in **...Respondent 2**

- 3. District Magistrate, Uttarkashi**
Uttarkashi, Uttarakhand 249193
Email: dm-utt-ua@nic.in **...Respondent 3**

- 4. Uttarakhand State Pollution Control Board**
Uttarakhand Pollution Control Board
Gaura Devi Paryavaran Bhawan, 46 B IT Park,
Sahastradhara Road, Dehradun, Uttarakhand 248001
Email: msukpcb@yahoo.com **...Respondent 4**

- 5. Central Pollution Control Board**
Parivesh Bhawan, Maharshi Valmiki Marg,
East Arjun Nagar, Vishwas Nagar Extension,
Vishwas Nagar, Shahdara, Delhi 110032
Email: mscb.cpcb@nic.in **...Respondent 5**

- 6. M/s Astitwa Anantraaj Enterprises** **...Respondent 6**

- 7. Smt. Varsha Devi**
W/o Mr Praveen Singh, Village Paletha **...Respondent 7**